

**Central Administrative Tribunal
Principal Bench**

**CP-159/2018 in
OA-4088/2017**

New Delhi, this the 22nd day of March, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Bharat Bhushan Yadav S/o Kailash Chand,
R/o Village- Maharajpura Tehsil-Tijara,
Post- Shahbad, Alwar,
Rajasthan.

...

Petitioner

(through Sh. Maruf Khan and Sh. Kamran Khan)

Versus

Ashim Khurana (Chairman),
STAFF SELECTION COMMISSION,
Block-12, CGO Complex,
Lodhi Road, New Delhi-110003.

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Respondents

ORDER (ORAL)

Mrs. Jasmine Ahmed, Member (J)

Learned counsel for the petitioner seeks permission to withdraw this matter with liberty to file it again when cause of action arises in his favour.

2. This petition is accordingly dismissed as withdrawn with liberty as prayed.

**(Uday Kumar Varma)
Member (A)**

**(Jasmine Ahmed)
Member (J)**

/ns/